# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

### RAJYA SABHA STARRED QUESTION No. 176

ANSWERED ON 05.08.2025

#### OPERATIONALIZATION OF THE PLASTICS PARK IN THE COUNTRY

\*176. SHRI ADITYA PRASAD:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) The number of plastic parks currently operational in the country and the details of the specific industries or units operating therein, State-wise including Jharkhand;
- (b) The number of individuals who have been provided employment in all the operational plastic parks so far;
- (c) Whether there has been any delay in the completion of infrastructure development or the allocation of units in any plastic park;
- (d) If so, the details of the identified reasons for such delays; and
- (e) The current status of coordination between State industrial development corporations and Central Government departments for the expeditious implementation of pending plastic parks?

#### **ANSWER**

MINISTER FOR CHEMICALS & FERTILIZERS (SHRI JAGAT PRAKASH NADDA)

(a) to (e): A Statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 176 FOR REPLY ON 05.08.2025 REGARDING OPERATIONALIZATION OF PLASTIC PARKS IN THE COUNTRY ASKED BY SHRI ADITYA PRASAD

- (a): The Department has approved 10 Plastic Parks in the various States, which are currently in various stages of completion. The details of the same are placed at Annexure-I. The details of operational units in the Plastic Parks are at Annexure-II.
- (b): A total of 1,431 persons have been provided employment in all the Plastic Parks so far.
- (c) and (d): The implementation of the Scheme is carried out by the State Governments through State Industrial Development Corporations and Special Purpose Vehicles (SPVs). The completion of infrastructure works in few plastic parks has taken more time than planned because of certain factors such as land disputes, displacement issues, COVID-19 pandemic impact, judicial stay etc.

The details of the identified reasons for such delays are at Annexure-III.

(e): To facilitate the implementation of all pending Plastic Park projects, the Department has been making continuous efforts in coordination with State Governments, State Industrial Development Corporations, Special Purpose Vehicles (SPV) and other stakeholders. These efforts include obtaining quarterly progress reports from the State agencies and Special Purpose Vehicles overseeing the parks, conducting regular review meetings at various levels, site inspections, and regular written communications regarding expediting the implementation process.

#### **Annexure-I**

#### **Details of Plastic Parks**

S.No.	Plastic Park	Approval year	Total Project Cost (in Rs	Approved grant-in-aid
			crore)	(in Rs crore)
1	Tamot, Madhya Pradesh	2013	108.00	40.00
2.	Jagatsinghpur, Odisha	2013	106.78	40.00
3.	Tinsukia, Assam	2014	93.65	40.00
4.	Bilaua, Madhya Pradesh	2018	68.72	34.36
5.	Deoghar, Jharkhand	2018	67.33	33.67
6.	Tiruvallur, Tamil Nadu	2019	216.92	40.00
7.	Sitarganj, Uttarakhand	2020	67.73	33.93
8.	Raipur, Chhattisgarh	2021	42.09	21.04
9.	Ganjimutt, Karnataka	2022	62.77	31.38
10.	Gorakhpur, Uttar Pradesh	2022	69.58	34.79

#### Annexure-II

### Details of operational units in the plastic parks

S.No.	Plastic Park	Name of operational units
1	Tamot,Madhya Pradesh	
		1.M/s Shree Enterprises
		<ul> <li>2. M/s Anand Techplast Pvt. Ltd.</li> <li>3. M/s Saurabh Enterprises</li> <li>4. M/s Beena Fabrications 5. M/s Competitive</li> </ul>
		Communication 6. M/s Sunrise Corporation 7. M/s Marucom Industries 8. M/s Ram Sita Plastic Industries Pvt. Ltd. 9. M/s Mansuri Enterprises 10. M/s Manomay Innovations Pvt. Ltd.
2.	Jagatsinghpur, Odisha	1 M/s Brooch International Private
	Guisiia	Limited
		2. M/s Trading Private Limited
		3. M/s Energon Polymatic Private Limited
3.	Tinsukia,	Plots:
	Assam	<ol> <li>Rhino Technoplast</li> <li>Kuber Aluminium</li> <li>Srila Mfg LLP</li> </ol>
		4. Parkesine Plastics &
		Chemicals Pvt, Ltd.
		5. Aarya Industries
		<ul><li>6. Atharv Industry</li><li>7. Balaji Flour Mills</li><li>8. Veekay Industries</li><li>9. Doorwin Industries</li></ul>
		10. Shree Pawanputra Oil
		Mill
		11. Shalimar Paints &
		Chemicals

		12. Shree Metal
		13. North East Oxygen
		Gas Company
		14. Mother Food & Agro
		Industry
		Sheds:
		1 Saikia Plastics
		2. T. Agro Enterprise
		3. Shree Krishna
		Industries
		4. Krish Beverages
		5. A.B. Plast & Beverages
4.	Bilaua, Madhya Pradesh	No unit is operational.
5.	Deoghar,	No unit is operational.
	Jharkhand	
6.	Tiruvallur, Tamil Nadu	No unit is operational.
7.	Sitarganj,	No unit is operational.
	Uttarakhand	
8.	Raipur,	No unit is operational.
	Chhattisgarh	
9.	Ganjimutt,	No unit is operational.
	Karnataka	
10.	Gorakhpur,	1.M/s Technoplast
	Uttar Pradesh	Packaging (P) Ltd.
		2.M/s Omflex Industries
		(P) Ltd.

#### **Annexure-III**

## Details of identified reasons for delays in the Plastic Parks

S.No.	Plastic Park	Reason for delays
1	Tinsukia,	The Project was sanctioned in
	Assam	February, 2014. However, due to the following reasons, the construction
		activities were slowed down:
		i.Dispute with 68 Nos. families, which
		were to be displaced from the project site.
		ii.Due to high rainfall the time for
		construction in Each year is limited.
		iiiAgitation / law and order
		issues.
		iv.Lockdown due to COVID,2019
2	Bilaua, Madhya	98.5% of infrastructure work
	Pradesh	has been completed. Initial delays occurred
		in the construction of 600-meter boundary wall and 600- meter approach road. The
		remaining work of boundary wall is
		completed and tender has been invited for the
	D 1	construction of remaining approach road.
3.	Deoghar,	1.Local Hindrances
	Jharkhand	2.COVID-2019 Pandemics
4.	Tiruvallur, Tamil	The project was to be completed by
	Nadu	September, 2022. However, on an appeal
		from Mr. K. Saravanan before Hon'ble
		National Green Tribunal (NGT), the
		Hon'ble NGT ordered on 18.01.2022 to
		maintain status-quo at the Project site. TPIPL had appealed before the Hon'ble
		Supreme Court to quash the judgement
		issued by Hon'ble NGT. The matter is
		subjudice

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